

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00837/2018

Monday, this the 5th day of August, 2019

CORAM

**HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

1. P.K.Sajilakumari
Aged 58 years, W/o.N.Vijayakumar
Assistant Postmaster (Accounts)
Head Post Office, Kollam – 691 001
(Residing at Visakh, East Kallada
Kollam – 691 502)
2. Jaya K.R
Aged 56 years, W/o.C.K.Ajithan
Assistant Postmaster (Accounts)
Head Post Office, Pathanamthitta – 689 645
(residing at Sethika, Thattayil P.O
Adoor, Pathanamthitta – 691 525) ..Applicants

(By Advocate Dr.K.P.Satheesan, Sr. Advocate with Mr.P.Mohandas)

Vs.

1. Union of India
Represented by its Secretary
Department of Posts, Personnel Division
Dak Bhavan, Sansad Marg, New Delhi – 110 001
2. The Chief Post Master General
Kerala Circle, Thiruvananthapuram – 695 033
3. The Director of Postal Service (HQ)
Office of the Chief Post Master General
Kerala Circle,
Thiruvananthapuram – 695 033 Respondents

(By Advocate Mr.Thomas Mathew Nellimootttil)

This OA having been heard on 5th August, 2019, the Tribunal delivered the following order on the same day.

ORDER (ORAL)

Per: **Mr.E.K.Bharat Bhushan, Administrative Member**

Mr.P.Mohandas representing Dr.K.P.Satheesan, Senior Advocate, learned counsel for the applicants submits that the Original Application has become infructuous on account of the orders of the Hon'ble High Court of Kerala granting promotion.

2. Accordingly, the Original Application is closed as infructuous. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

sv

List of Annexures

Annexure A-1 - True copy of the relevant pages of the Post and Telegraphs (Selection Grade Posts) Recruitment Rules 1976

Annexure A-2 - True copy of the order No.ST/3-4/Accounts/2012 dated 28.2.2013 issued by the 2nd respondent

Annexure A-3 - True copy of the representation filed by the first applicant dated 3.8.2018

Annexure A-4 - True copy of the representation filed by the second applicant dated 21.7.2018

Annexure R-1 - True copy of the memo No.ST/3-4/Accounts/2015 dated 19.9.2018 issued by the 2nd respondent

Annexure R-2 - True copy of the interim order dated 26.9.2018 of this Hon'ble Tribunal in O.A 792/2018

Annexure R-3 - True copy of the order dated 26.3.2019 in O.A 792/2018

Annexure R-4 - True Directorate letter No.X-14/2/3018-SPB-II dated 28.2.2018
